

ITEM NO.7

COURT NO.5

SECTION X

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Writ Petition(s)(Civil) No(s). 398/2022

MODERN DENTAL COLLEGE AND RESEARCH CENTRE

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

(FOR ADMISSION

IA No. 80671/2022 - PERMISSION TO FILE ADDITIONAL  
DOCUMENTS/FACTS/ANNEXURES)

Date : 27-05-2022 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE S. ABDUL NAZEER  
HON'BLE MR. JUSTICE PAMIDIGHANTAM SRI NARASIMHA  
(Vacation Bench)

For Petitioner(s) Mr. Neeraj Kishan Kaul, Sr. Adv.  
Mr. Siddharth R. Gupta, Adv.  
Mr. Abhikalp Pratap Singh, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following  
O R D E R

We decline to entertain this Petition filed under Article  
32 of the Constitution of India. The Writ Petition is dismissed.

Pending Application, if any, also stand disposed of.

(NEELAM GULATI)  
ASTT. REGISTRAR-cum-PS

(KAMLESH RAWAT)  
COURT MASTER (NSH)